

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:2745  
ANSWERED ON:09.12.2014  
EVICTION OF FARMERS  
Kodikunnil Shri Suresh

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether there are reports of poor farmers being evicted from the land cultivated by them for decades by the forest authorities in the country;
- (b) if so, the details thereof, State/UT-wise including Karnataka;
- (c) whether the Government is taking any steps for ensuring the protection of such farmers by providing land rights to them on such lands; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) No, Sir. There are no reports of eviction of poor farmers by the forest authorities from the land cultivated by them for decades in the country received in the Ministry.
- (b) to (d) In view of the reply in para (a), the question does not arise.